

**Location of Central Administrative
Tribunals**

4602. SHRI SHANTARAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) the number of Central Administrative Tribunals which have been established in the country since the coming into force of the Administrative Tribunals Act, 1985;

(b) whether the Union Government received any requests from any of the State Governments to establish State Administrative Tribunals in their respective States; and

(c) if so which are these States ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) The Administrative Tribunals Act, 1985, envisages setting up of only one Central Administrative Tribunal to cover the Central Government employees. The Central Administrative Tribunal with its Principal Bench and Additional Benches at New Delhi and Additional Benches at Allahabad, Bombay, Calcutta and Madras has been set up with effect from 1.11.85.

(b) and (c). Requests for establishing State Administrative Tribunals have been received from Governments of Gujarat, Himachal Pradesh and Kerala.

**Completion of Telugu Ganga Project
during Seventh Plan**

4603. SHRI G. BHOOPATHY : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has not accepted proposals for the completion of Telugu Ganga Project during the Seventh Five Year Plan; and

(b) if so the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) and (b). The technical parameters of the Teluguganga Project are still under examination of the Ministry of Water Resources and are not yet finalised. The stage for acceptance by the Planning Commission of this project has not, therefore reached yet.

**State Governments engaged in
lottery trade**

4604. SHRI MOHANBHAI PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) The names of the State Governments which are engaged in lottery trade;

(b) whether Government are aware that 25 per cent lottery tickets are 'fake';

(c) the number of cases came to notice of Government during the last three years; and

(d) whether Government propose to stop this lottery trade in the country ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) All the State Governments except Bihar, Jammu and Kashmir and Tripura are running State lotteries.

(b) Available information does not reveal that 25 per cent lottery tickets are fake.

(c) 12 cases of fake/false lotteries have so far been reported.

(d) No such proposal is under consideration of the Government.

[Translation]

Embassies and missions expenditures

4605. SHRI JITENDRA SINGH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are considering to take steps to effect economy in expenditure of our Embassies and supply missions abroad; and

(b) is so, the details thereof and results expected ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT) : (a) Yes, Sir.

(b) As a part of the review of the non-Plan expenditure of different Ministries/Departments and the streamlining of their functioning, the structure and activities of the Ministry of External Affairs and of Missions/Posts abroad is being reviewed by a high-level committee.

[English]

**Demolition of a Buddha Vihar
in Munirka**

4606. PROF. NARAIN CHAND PARASHAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have taken note of the wide spread resentment among the Buddhists on account of the demolition of a Vihar in Munirka and received any memorandum from the Buddhist Monks in this regard:

(b) if so, when the Memorandum was received by Government and action taken thereon; and

(c) if no action has been taken, the reasons therefor and the likely date by which the action is to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) There was no demolition of the Budh Vihar, religious complex in Munirka. Encroachments at some distance from Budh Vihar were cleared. Government is aware of the reaction of the Buddhists and a memorandum in this regard has been received from the All India Bhikkhu Sangha.

(b) A copy of the memorandum was received in the Ministry of Home Affairs through Mr. Parashar, M. P. in the first week of October, 1985.

(c) The incidents have been enquired into. On 18th August, 1985 the DDA staff carrying out demolition of 315 temporary structures at Munirka, were opposed by a mob of 200-250 men and women who started pelting stones. Teargas and lathi charge had to be resorted to. In the melee, some constables and 10 persons from the public sustained injuries. Investigation of the case is in progress.

**Anti-Outsiders Agitation launched
in Meghalaya**

4607. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether an Assam-type of 'anti-outsiders' agitation has been launched in Meghalaya.

(b) if so, which are the forces responsible for it; and

(c) what steps Government are taking to ensure that no Indian citizen belonging to any State and settled in Meghalaya is made a target of such agitation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI P. A. SANGMA) : (a) and (b). The All Meghalaya Students, Union (AMSU) had organized a Bundh on 20th and 25th September, 1985 in connection with the demand for expulsion of foreign nationals.

(c) The State Government are taking necessary steps to ensure that there is no breach of law and order.

**Expulsion of Foreign Missionaries
in Madhya Pradesh**

4608. SHRI INDRAJIT GUPTA
SHRI KAMAL NATH :
SHRI BASUDEB ACHARIA
SHRI SIMON TIGGA :

Will the Minister of HOME AFFAIRS be pleased to state :